

F.No. J-11015/5/2016-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated, 06th, April, 2016
Chaitra 17th, 1937 (Saka)

ORDER

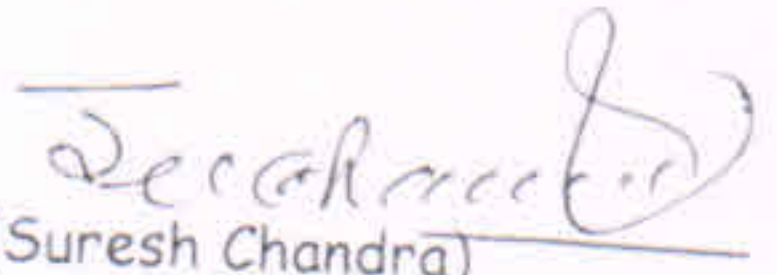
The President is pleased to engage the following advocate as Central Government Standing Counsel for conducting Central Government litigation in District Courts in Jaipur (Metropolitan) & District Courts, Jaipur (Rural), with immediate effect for a period of three years from the date of this order or until further orders, whichever is earlier: -

Central Government Standing Counsel
Before District Courts in Jaipur (Metropolitan)
& District Courts, Jaipur (Rural), Rajasthan

Sr. No.	Name & Enrl. No	Mobile/Phone Number	Address
1.	Surendra Singh Naruka Enrl. No. R-598/1997	Mob: 94142-50577 Phone: 0141-2350559	8, Maharana Pratap Nagar, Janak Marg, Hanuman Nagar Extension, Khatipura, Jaipur


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/1999-Judl. dated 24.09.1999 read with O.M. Nos. 27(25)/2011-Judl., dated 01.09.2011 & 26(1)/2014/Judl. dated 01.10.2015.

3. Hindi version of this order will follow.


(Suresh Chandra)
Additional Secretary to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, Rajasthan High Court, B-346, 10-B, Scheme, Opp. Narayan Niwas, Gopalpura Road, Jaipur - 302018 (Rajasthan), for information.
3. Shri Basant Singh Chhaba, Asstt. Solicitor General of India, Rajasthan High Court, Jaipur Bench, 'GAO DHAMO', A-95, Jyoti Path, behind Civil Lines Metro Station, Civil Lines, Jaipur-302006 (Rajasthan), for information.
4. Shri Anil Kumar Rajvansy, Asstt. Solicitor General of India, Rajasthan High Court, Jodhpur Bench, House No. Z/6, B-2, Road, Patota, Jodhpur-342002 (Rajasthan), for information.
5. Shri Surendra Singh Naruka, Central Govt. Standing Counsel (Litigation Incharge), District Courts Jaipur (Metropolitan & Rural), 8, Maharana Pratap Nagar, Janak Marg, Hanuman Nagar Extension, Khatipura, Jaipur (Rajasthan). He is requested to send his Bank account details etc. to the Cash (LA) Section of this Department for the payment of retainer-ship fee.
6. Office of the District & Sessions Judge of Jaipur, at Jaipur (Rajasthan), for information.
7. The Registrar, Rajasthan High Court, Jaipur Bench at Jaipur, for information.
8. The Registrar, Rajasthan High Court, Jodhpur Bench at Jodhpur, for information.
9. The Accountant General, Rajasthan for information.
10. The Cash (LA) Section, for information.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
13. Guard File/Judicial Section with 5 spare copies.


(B. S. Sharma)
Superintendent (Legal)